

E-MAIL MESSAGE

CO.FIDD.GSSD.No. /09.10.001/2022-23

December 05, 2022

For: The Under Secretary, Department of Financial Services, Ministry of Finance, New Delhi.

From: CGM-i-C, FIDD, RBI, CO, Mumbai

Please refer to your email dated December 02, 2022 reproducing the text of Parliament Question (**Lok Sabha**) admitted question D.NO. 2799 for 12.12.2022 regarding **Special Loans to Minority Community**

Part (a) to (e) - Financial Inclusion and Development Department of Reserve Bank of India has no information to furnish.

Note for PAD for Part (a) and (b)

Under Priority Sector Lending a sub-target of 11.5 per cent of Adjusted Net Bank Credit or Credit Equivalent amount of Off-Balance Sheet Exposures, whichever is higher, as on March 31 of the previous year, has been mandated for FY: 2022-23 for lending to weaker sections which includes, among others, persons from minority communities for scheduled commercial banks.

Note for PAD for Part (c) to (d)

Data for credit extended to minority communities (Amount Outstanding) by Scheduled Commercial Banks (excluding RRBs and Foreign Banks with less than 20 branches) is as below:

Amount Outstanding (in Lakh)		
March 2020	March 2021	March 2022
3,88,65,559.18	3,68,23,580.71	3,91,93,665.15
